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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 74/2021 & I.A. 2289/2021, I.A. 3508/2021, I.A. 8789/2021, I.A. 8790/2021, I.A. 8796/2021, I.A. 8838/2021, I.A. 8839/2021 and I.A. 1430/2023

TEN EVENTS AND ENTERTAINMENT ..... Plaintiff  
Through: Mr. Abhishek Malhotra, Ms. Srishti Gupta and Mr. Rommel Khan, Advs.

versus

NOVEX COMMUNICATIONS PRIVATE LIMITED & ORS.  
..... Defendants

Through: Mr. Chander M. Lall, Sr. Advocate with Mr. Jasdeep Singh Dhillon  
Mr. Sanjay Agarwal, Mr. Prakash Shah, Ms. Mohina Anand and Ms. Ananya Chugh, Advs. for D-1

Mr. Akhil Sibal, Sr. Advocate with Mr. Ankur Sangal, Ms. Sucheta Roy, Ms. Trisha Nag, Ms. Asavari Jain and Ms. Deboshree Mukherjee, Advs. for D-2

Mr. Vivek Chib, Sr. Advocate with Mr. Himanshu Bagai, Mr. Kaushal Gupta, Ms. Deepshikha Sarkar, Ms. Unnati, Ms. Suiyanshu and Ms. Coral Shah, Advs. for D-3

Mr. V. Mukherjee, Adv. for D-4

Mr. Vikram Grover and Mr. Harish K Chauhan, Advs. for D-6

Mr. Sanjeev Sindhvani, Sr. Advocate with Ms. Rajeshwari H and Mr. Deepanshu Nagar, Advs. for D-8

Mr Sumit Goel, Ms. Sonal Gupta and Ms. Swati Bhardwaj, Advs. for D-9

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**ORDER**  
**06.02.2023**

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1. Mr. Akhil Sibal has concluded his submissions.



2. Mr. Sindhwani is on his leave.

3. For continuation of Mr. Sindhwani's submissions, re-notify on 7<sup>th</sup> February 2023 as part heard.

**C. HARI SHANKAR, J.**

**FEBRUARY 6, 2023**

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